

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.02.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/IB/6/2021
NAME OF THE COMPANY	Agarwal Sponge and Energy Pvt Ltd
NAME OF THE PETITIONER(S)	Sri Abhishek Steel & Power Ltd
NAME OF THE RESPONDENT(S)	Agarwal Sponge and Energy Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Operational Creditor appeared.

Learned counsel for the Corporate Debtor appeared.

We direct learned counsel for the Corporate Debtor to file vakalat and reply affidavit within seven days by giving a copy to the other side.

Matter stands adjourned for further consideration to 11.03.2021.



MEMBER TECHNICAL



MEMBER JUDICIAL